

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 96 & 130 of 2013

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 96 of 2013

Amman – Try Sponge & Power Pvt. Ltd. ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Anr. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Shridhar Prabhu
Mr. Anantha Narayan M.G.**

**Counsel for the Respondent (s): Mr. P. Shiva Rao for R-1
Mr. K.V. Mohan for APERC
Mr. G.V. Brahamananda for R.2 to R.5**

Appeal No. 130 of 2013

Andhra Pradesh Ferro Alloys Producers Association ... Appellant(s)

Versus

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Shridhar Prabhu
Mr. Anantha Narayan M.G.**

**Counsel for the Respondent (s): Mr. P. Shiva Rao for R-1
Mr. K.V. Mohan for APERC
Mr. G.V. Brahamananda for R.2 to R.5**

ORDER

As agreed by the learned counsel for the parties, post the matters for further hearing on **20th & 21st February, 2014 before the Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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